

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT) (Insolvency)NO.885 OF 2019**

**In the matter of:**

Praveen Jain, Prop M/S Bharat Traders

Appellant

Vs

Oum Lamitech Pvt Ltd

Respondent

Counsel for the appellant appeared but did not mark his presence.  
Mr. Sunil Kumar, Advocate for Respondent.

**ORDER**

**13.01.2020-** Learned counsel for the appellants seeks time to argue the matter.

Let the matter be fixed on **29.1.2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

Bm/nn